

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1165**

**TO BE ANSWERED ON THE 13<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 22, 1945  
(SAKA)**

**DRUG ABUSE BY WOMEN, CHILDREN AND YOUTH**

**1165 SHRI C. VE. SHANMUGAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the incidence of use of drugs is rising rapidly among women, children and youth in the country;**
- (b) if so, the details thereof;**
- (c) the steps taken by Government to control and prevent it;**
- (d) the number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance during the last three years, year-wise, State-wise; and**
- (e) the number of women and children detained for selling/using drugs during each of the last three years and the current year?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) As per the National Survey on Extent and Pattern of Substance Use in India conducted during 2018, the details of drug abuse among children and women are as under:**

<b>Substance</b>	<b>Prevalence of current use</b>	
	<b>Estimated no. of children (10-17 years)</b>	<b>Estimated no. of women ( 18-75 years)</b>
<b>Cannabis</b>	<b>20,00,000</b>	<b>34,80,000</b>
<b>Opioids</b>	<b>40,00,000</b>	<b>8,53,000</b>
<b>Sedatives</b>	<b>20,00,000</b>	<b>5,67,000</b>
<b>Cocaine</b>	<b>2,00,000</b>	<b>91,000</b>
<b>ATS</b>	<b>4,00,000</b>	<b>2,68,000</b>

**(Source: Ministry of Social Justice & Empowerment)**

**(c) To address the problem of Drug Abuse among children and women, Government has formulated and implemented National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth and women. This includes:**

- a. Launching of Nasha Mukta Bharat Abhiyaan (NMBA) in 272 most vulnerable districts, later on extended to all districts of the country under which a massive community outreach is being done through more than 8000 youth volunteers. So far NMBA has reached out to more-than 10.72 crore people including 3.38 crore youth and 2.27 crore women.**
- b. 340 Integrated Rehabilitation Centers for Addicts (IRCAs) are supported by the Government. These IRCAs not only provide treatment for the drug victims, but also give services of preventive education, awareness generation, motivational counseling, detoxification/de-addiction, after care and re-integration into the social mainstream. Government also provided support to special de-addiction center for women and children.**
- c. 46 Community based Peer led Intervention (CPLI) Centers are supported by the Government. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.**

- d. 73 Outreach and Drop In Centers (ODICs) are supported by the Government. These ODICs provide safe and secure space for treatment and rehabilitation for substance users, with provision of screening, assessment and counseling and thereafter provide referral and linkage for treatment and rehabilitation services for substance dependence.**
- e. Government also supports setting up of Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi. So far, 60 ATFs have been established in Government hospital across the country.**
- f. 44 District De-addiction Centres (DDACs) which provides all three facilities provided by IRCA, ODIC and CPLI under one roof have been set up so far.**
- g. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Government for providing primary counseling and immediate assistance to persons seeking help.**
- h. Government through its autonomous body National Institute of Social Defense (NISD) and other collaborating agencies like State Counsel of Educational Research and Training (SCERTs), Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents.**

**(d) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, the state-wise number of Cases Registered (CR) for possession for drugs for personal use/consumption and Persons Arrested (PAR) for possession of drugs for trafficking under the Narcotic Drugs & Psychotropic Substances Act during 2020-2022 is as at Annexure-I.**

**(e) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, State/UT-wise Children (below 18 Yrs) apprehended and women (above 18 Yrs) arrested under the Narcotic Drugs & Psychotropic Substances Act During 2020-2022 is as at Annexure-II.**

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**State-wise number of Cases Registered (CR) for possession for drugs for personal use/consumption and Persons Arrested (PAR) for possession of drugs for trafficking under the Narcotic Drugs & Psychotropic Substances Act during 2020-2022**

SL	State/UT	Cases Registered (CR) for possession for drugs for personal use/consumption			Persons Arrested (PAR) for possession of drugs for trafficking		
		2020	2021	2022	2020	2021	2022
1	Andhra Pradesh	264	550	521	910	1469	2687
2	Arunachal Pradesh	96	219	235	86	95	118
3	Assam	482	1265	1393	1149	1887	2404
4	Bihar	881	1214	1642	122	280	226
5	Chhattisgarh	60	31	70	1248	1627	1729
6	Goa	77	57	62	90	74	108
7	Gujarat	117	200	211	343	479	528
8	Haryana	1783	1598	2203	2499	2001	2906
9	Himachal Pradesh	390	448	415	1565	1910	1537
10	Jharkhand	243	329	204	124	281	422
11	Karnataka	3098	4588	5170	1833	2410	2236
12	Kerala	4582	5098	24959	639	1032	2260
13	Madhya Pradesh	1511	2109	2642	2574	3159	2834
14	Maharashtra	4067	8583	12286	1201	2382	2595
15	Manipur	101	125	132	236	192	422
16	Meghalaya	23	33	68	107	48	134
17	Mizoram	47	57	96	71	93	214
18	Nagaland#	63	74	148	79	144	150
19	Odisha	148	183	64	1704	2327	2617
20	Punjab	2870	4206	5009	6812	8577	11091
21	Rajasthan	1008	1018	1393	3132	4149	4705
22	Sikkim	8	26	22	21	55	29
23	Tamil Nadu	4151	4943	7795	2012	2911	2788
24	Telangana	264	722	755	623	1421	1374
25	Tripura	34	26	41	613	748	1030
26	Uttar Pradesh	4963	5613	6621	6356	5815	5665
27	Uttarakhand	675	1482	1234	643	531	257
28	West Bengal	409	514	434	2019	2128	1904
	<b>TOTAL STATE(S)</b>	<b>32415</b>	<b>45311</b>	<b>75825</b>	<b>38811</b>	<b>48225</b>	<b>54970</b>
29	A&N Islands	44	25	20	30	9	49
30	Chandigarh	0	0	0	119	100	193
31	D&N Haveli and Daman & Diu	4	6	11	1	0	0
32	Delhi	458	272	796	475	616	716
33	Jammu & Kashmir	289	357	394	1138	1838	2762
34	Ladakh	2	2	3	0	3	6
35	Lakshadweep	4	2	2	0	5	2
36	Puducherry	30	54	121	20	55	74
	<b>TOTAL UT(S)</b>	<b>831</b>	<b>718</b>	<b>1347</b>	<b>1783</b>	<b>2626</b>	<b>3802</b>
	<b>TOTAL (ALL INDIA)</b>	<b>33246</b>	<b>46029</b>	<b>77172</b>	<b>40594</b>	<b>50851</b>	<b>58772</b>

Source: Crime in India, NCRB

#Clarifications are pending from Nagaland for the year 2022

**State/UT-wise Children (below 18 Yrs) apprehended and women (above 18 Yrs) arrested under the Narcotic Drugs & Psychotropic Substances Act During 2020-2022**

SL	State/UT	Children (Below 18 Yrs)			Women (Above 18 Yrs)		
		2020	2021	2022	2020	2021	2022
1	Andhra Pradesh	27	51	64	62	109	165
2	Arunachal Pradesh	0	19	4	4	31	59
3	Assam	3	7	17	57	210	197
4	Bihar	0	1	22	0	3	6
5	Chhattisgarh	11	8	31	34	38	65
6	Goa	0	0	0	7	1	11
7	Gujarat	1	2	3	19	28	32
8	Haryana	28	13	14	243	174	337
9	Himachal Pradesh	12	19	12	93	108	83
10	Jharkhand	0	1	0	2	3	2
11	Karnataka	8	10	10	43	38	49
12	Kerala	7	4	5	6	14	65
13	Madhya Pradesh	16	61	12	71	101	87
14	Maharashtra	8	16	16	99	164	155
15	Manipur	3	2	0	56	53	97
16	Meghalaya	1	0	1	10	14	13
17	Mizoram	0	0	2	22	28	80
18	Nagaland	0	2	0	16	43	44
19	Odisha	0	5	0	46	95	102
20	Punjab	16	25	37	788	928	1448
21	Rajasthan	24	38	36	68	144	165
22	Sikkim	0	1	1	1	5	1
23	Tamil Nadu	45	48	101	540	562	490
24	Telangana	15	34	18	50	94	80
25	Tripura	1	1	7	13	15	36
26	Uttar Pradesh	12	7	2	50	23	18
27	Uttarakhand	3	2	2	19	24	24
28	West Bengal	23	20	13	108	54	89
	<b>TOTAL STATE(S)</b>	<b>264</b>	<b>397</b>	<b>430</b>	<b>2527</b>	<b>3104</b>	<b>4000</b>
29	A&N Islands	0	0	0	11	4	2
30	Chandigarh	0	0	1	15	8	10
31	D&N Haveli and Daman & Diu+	0	0	0	1	0	1
32	Delhi	1	3	10	50	82	75
33	Jammu & Kashmir*	5	9	14	14	38	57
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	2	9	2	6	1
	<b>TOTAL UT(S)</b>	<b>8</b>	<b>14</b>	<b>34</b>	<b>93</b>	<b>138</b>	<b>146</b>
	<b>TOTAL (ALL INDIA)</b>	<b>272</b>	<b>411</b>	<b>464</b>	<b>2620</b>	<b>3242</b>	<b>4146</b>

Source : Crime in India, NCRB